

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO-1354

ANSWERED ON- 27/07/2023.

IHHLs Constructed under SBM-G

1354. SHRI THOMAS CHAZHIKADAN:

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) the details of the number of Individual Household Latrines (IHHLs) that have been constructed under the Swachh Bharat Mission-Gramin (SBM-G) in Kerala, especially in Kottayam district till date;
- (b) the details of the number of Community Sanitary Complexes that have been constructed under phase-II of the SBM-G in Kerala, especially in Kottayam;
- (c) the details of the funds sanctioned and utilised under the SBM-G in Kottayam district since its inception to till date, year-wise; and
- (d) the details of the number of facilities for biodegradable waste management and grey water management that have been constructed or are being constructed under this scheme in Kerala?

ANSWER

MINISTER OF STATE OF JAL SHAKTI

(SHRI PRAHLAD SINGH PATEL)

- (a) As per data reported by the State on the Integrated Management Information System (IMIS) of Swachh Bharat Mission (Grameen) [SBM(G)], 2.58 lakh Individual Household Latrines (IHHLs) have been constructed in Kerala under SBM(G) from 2014-15 to 2023-24 (upto 21.07.2023), out of which 19,494 IHHLs have been constructed in Kottayam district.
- (b) As per data reported by the State on the IMIS of SBM(G), 1,058 Community Sanitary Complexes (CSCs) have been constructed in Kerala under phase-II of SBM(G) from 2020-21 to 2023-24 (upto 21.07.2023), out of which 135 CSCs have been constructed in Kottayam district.

(c) Under SBM(G), consolidated funds are released to States/UTs. Allocation of funds to the districts/below level agencies is the responsibility of the States/UTs. Details of Centre share funds allocated to Kerala under SBM(G) from 2014-15 to 2023-24, funds drawn and utilization reported by the State during the period is as under:

(Rs. in crore)

Year	Funds allocated	Funds drawn	Utilization reported
2014-15	33.97	33.97	36.98
2015-16	23.47	8.50	28.72
2016-17	196.51	196.28	96.03
2017-18	59.36	59.36	85.53
2018-19	53.10	12.47	49.70
2019-20	153.36	141.39	12.83
2020-21	137.01	103.73	212.03
2021-22	34.68	5.66	71.91
2022-23	308.04	74.00	16.11
2023-24 (upto 21.07.2023)	488.00	0.00	1.75
Total	1487.50	635.36	611.60

* Expenditure incurred by the State in excess of funds release in some years is due to expenditure incurred out of previous year's balance.

(d) SBM(G) Phase-II is being implemented as a novel model of convergence under which SLWM assets are being constructed in convergence with other schemes of GoI and State Governments, wherever feasible and required. The details of facilities for biodegradable waste management and grey water management created in Kerala, either exclusively under SBM(G) or in convergence with other schemes, as reported by the State on SBM(G) IMIS, are as under:

Biodegradable waste management facilities	Kerala
No. of community compost pits	2,090
No. of community bio-gas plants	764
No. of household compost pits	1,00,627
No. of individual bio-gas plants	3,065

Grey water management facilities	Kerala
No. of community soak pits/leach pits/magic pits	2,395
No. of community grey water management systems (WSP, DEWATS, etc.)	567
No. of individual soak pits/leach pits/magic pits/kitchen gardens	66,463
No. of Drainage facility	1,896
